

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

C.P. No. 1081/2016

**IN THE MATTER OF:**

**Tathagata Bhattacharya**

.....Petitioner

**v.**

**World Consulting & Research Corporation Pvt. Ltd.  
& Ors.**

.....Respondents

**SECTION : UNDER SECTION 433, 434 & 439**

**Order delivered on 01.02.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M. M. KUMAR  
HON'BLE PRESIDENT**

**S. K. MOHAPATRA  
HON'BLE MEMBER (TECHNICAL)**

**PRESENTS:**

**For the Petitioner(s): Mr. Pankaj Khaitan, Advocate**

**For the Respondent(s):**

**ORDER**

The report of the Resolution Professional is taken on record subject to all just exceptions. The office is directed to maintain the file and attach the report with the main case.

Sd/-

(M. M. KUMAR)  
PRESIDENT

Sd/-

(S. K. MOHAPATRA)  
MEMBER (TECHNICAL)